

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2694
ANSWERED ON:06.12.2001
QUOTA OF SCS/STS/OBCS
RAMDAS ATHAWALE

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether as provided under para 11 of Explanatory Notes to DoPT OMNo..36012/2/96-Estt. (Res.) dated July 2, 1997 persons belonging to SCs/STs and OBCs who are selected on merit are not required to be shown against the quota of vacancies/posts reserved for their communities;

(b) if so, the total number of persons belonging to SCs, STs and OBCs who have been selected/recruited/promoted on merit to different categories of services and not counted against the reserved quota of vacancies/posts for their communities during the last five years under Ministry of Information and Broadcasting; and

(c) the details of instances in which candidates belonging to SCs, STs and OBCs who have been selected on merit but shown/adjusted against vacancies /posts reserved for their communities along with the reasons therefor?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

(a), (b) and (c) :- The information is being collected and will be laid on the Table of the House.